

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

42. C.P. (IB)-681(MB)2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 10.04.2024**

NAME OF THE PARTIES: Shri. Kishore Bhagwandas Jeswani

Section: 94(1) of Insolvency and Bankruptcy Code, 2016

ORDER

None appeared for the Petitioner. List the matter on **14.06.2024** for hearing.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

10.04.2024
Sushil

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)